

चाय के निर्यात व्यापार में वृद्धि

196. श्री सुन्दर सिंह भण्डारी : क्या बंदे-
शिक व्यापार मंत्री यह बताने की कृपा करेंगे
कि :

(क) चाय पर निर्यात शुल्क को समाप्त
करने तथा अन्य उपाय अपनाने के फल-
स्वरूप चाय के निर्यात व्यापार में कितनी
वृद्धि हुई ; और

(ख) देश में मार्च और अप्रैल, 1969
और 1970 में चाय की कितनी-कितनी खपत
हुई ?

f [INCREASE IN EXPORT TRADE OF TEA

196. SHRI SUNDARSINGH
BHANDARI : Will the Minister of
FOREIGN TRADE be pleased to state:

(a) the extent of increase in the export
trade of tea as a result of abolition of export
duty on tea and adoption of other measures;
and

(b) the extent of internal consumption of
tea during the months of March and April,
1969 in the corresponding months of the
year 1970?

वैदेशिक व्यापार मंत्रालय में उपमंत्री (चौधरी
राम सेवक) : (क) चाय पर निर्यात शुल्क
को समाप्त करने के प्रभाव का इतना जल्दी
अनुमान लगाना सम्भव नहीं है, परन्तु आशा
है कि 1970 में भारत से चाय का निर्यात
लगभग 21 करोड़ किग्रा हो जायेगा जबकि
वह 1969 में 17.6 करोड़ किग्रा था।

(ख) खपत प्राक्कलन, केवल वार्षिक
आधार पर तैयार किये जाते हैं, मासिक अथवा
तिमाही आधार पर नहीं।

†[THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE
(CHOWDHARY RAM SEWAK) : (a) It is
too early to assess the impact of the abolition
of export duty on tea but it is hoped that
exports of tea from India during 1970 would
be around 210 million kilograms as against
an export of 176 million kilograms in
1969.

(b) Consumption estimates are pre- pared
only on an annual basis and not on monthly
or quarterly basis.]

197. [Transferred to the 6th May, 1970]

OFFICERS OF USSR MISSIONS IN INDIA RE- SIDING IN RENTED HOUSES

198. SHRI PRANAB KUMAR
MUKHERJEE : Will the Minister of
EXTERNAL AFFAIRS be pleased to
state :

(a) the designations and addresses of those
officers of the Diplomatic missions of USSR
in New Delhi and other cities in the country
who are staying in rented houses outside the
official residential blocks attached to
chanceries etc.; and

(b) whether the Embassy of the USSR also
runs its own schools?

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH) :
(a) and (b) The information is being
collected.

PROCUREMENT OF DEFENCE EQUIPMENTS THROUGH PRIVATE AGENCIES

199. SHRI N. G. GORAY : Will
the Minister of DEFENCE be pleased to
state:

(a) whether Government are contemplating
any change in its policy regarding
procurement of defence equipments from
abroad through private agencies; and

(b) if so, what are the reasons for the
revision of this policy?

THE MINISTER OF DEFENCE (SARDAR
SWARAN SINGH) : (a) The general policy of
Government is to purchase Defence stores,
the import of which is inescapable on a
Government to Government basis or from the
original manufacturers. Where items of
equipment and spares cannot be so procured,
they are obtained directly from Well
established firms. In very rare cases as a last
resort, when no other source is available, pro-
curement is made from stockists. In all cases
stores are accepted only after proper
inspection. Government are not contemplating
any change in this policy regarding
procurement of Defence equipment from
abroad.

(b) As a result of the situation created by the imposition in 1965 of embargoes by a number of western countries on the export of arms and ammunition and other vital spare stores to India, a special arrangement was made with two parties for the procurement of spares for a transport aircraft. The arrangement for the procurement of spares with these two parties lapsed on 31-1-1970. A review of the matter for the continuance of such an arrangement has been made recently and it is proposed not to renew the agreement with these two parties.

VILLAGES ELECTRIFIED DURING THE GANDHI CENTENARY

200. DR. SAL G RAM :
SHRI KRISHAN KANT :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of villages which were electrified during the Gandhi Centenary Year; and

(b) the period by when Government expect to cover the whole of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) Against a target of one lakh villages to be electrified by the end of Gandhi's Centenary Year i.e. by 2nd October, 1970, 81,422 villages have been electrified by 31st March, 1970 out of which 11,868 villages were electrified from 2nd October, 1969, to 31st March, 1970.

(b) The time by which the remaining villages would be electrified would depend on the funds available for rural electrification in the subsequent Plan periods.

Pong Dam

201. SHRI RAJUN ARORA :
SHRI KRISHAN KANT:

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the progress in the completion of Pong Dam has been held up; and

(b) if so, the reasons therefor; and how Government propose to solve the difficulties?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) No, Sir. (b) Does not arise.

पाकिस्तान में पंजा साहिब तथा गुरुद्वारों में जाने वाले भारतीय तीर्थयात्रियों की दुर्दशा

202. डा० भाई महावीर :

श्री लाल आडवाणी :

श्री मान सिंह वर्मा :

सरदार गुरुचरण सिंह टोहड़ा :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजा साहिब में बैसाखी का त्यौहार मनाने के पश्चात् बीटने वाले 1800 भारतीय तीर्थयात्रियों ने बताया है कि उन्हें केवल रात्रि में ही सफर करने के लिये बाध्य किया गया और पाकिस्तानी पुलिस सदैव उनका पीछा करती रही ;

(ख) क्या भारत स्थित धार्मिक स्थानों की यात्रा के लिये आने वाले पाकिस्तानियों के साथ भारत सरकार भी ऐसा ही व्यवहार करती है ;

(ग) क्या भारतीय तीर्थयात्रियों ने यह भी बताया है कि लाहौर में गुरुद्वारों की स्थिति सन्तोषजनक नहीं है ; और

(घ) यदि हां, तो इस सम्बन्ध में भारत सरकार की क्या प्रतिक्रिया है ?

•f- [PLIGHT OF INDIAN PILGRIMS TO PANJA SAHIB AND GURDWARAS IN PAKISTAN

202. DR. BHAI MAHAVIR : SHRI LAL K. ADVANI : SHRI MAN SINGH VARMA : SARDAR GURCHARAN SINGH TOHRA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that 1800 Indian pilgrims, who came back from Panja Sahib after Celebrating Baisakhi festival there, have stated that they had